

FTS-3066/2012

Ministry of Corporate Affairs
(Vigilance Section)
Property Return for the year 2012
(As on 01.01.2012)

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1. Name of the Officer : N.K.BHOLA
2. Service in which Officer belongs : Indian Corporate Law Service
3. Present Post held : Additional Director (Company Law),SFIO
4. Present Pay : Rs.56420/-
(Rs.37,400 – 67,000 + GP – Rs.8700)
5. Office : Serious Fraud Investigation Office, New Delhi.

Property Details

6. Description of the property
7. Precise Location (full address)
8. Area of land in case of landed property
9. Nature of land (state whether residential/
Agricultural, etc)
10. Extent of interest
11. If not in own name, state in whose name and
relationship with Government servant.
12. Date of acquisition
13. How acquired? (Whether by purchase, lease,
mortgage, inheritance, gift or otherwise. Name,
address, connection with Govt servant and
other details of person from
whom acquired etc be given)
14. Value of the property (see Note below) :
15. Particulars of sanction of prescribed
authority, if any, : Min letter No 29011/30/2001/Vig
dt.13.7.2004.
16. Total annual income from the property. : Rs.16500/- (ownshare) in H/O
Flat No. F-1/6C, Hari Nagar
received/receivable during
2011-12.
17. Any other details

As per Annexure 'A'

Date: 30/01/2011
Place: New Delhi.

NKH
(N.K.BHOLA)
Additional Director (CL),SFIO

NKH
31/Jan/12
Ms. Karam

ANNEXURE 'A' REFERRED TO IN PROPERTY RETURN OF SHRI N.K.BHOLA, ADDL. DIRECTOR (CL), FOR THE YEAR 2012 (AS ON 01.01.2012)

Sl.No	Description of the Property	Precise Location (full address)	Area of land in case of landed property	Nature of land (residential/ agriculture)	Extent of interest	If not in own name, state in whose name & relationship with Govt servant	Date of acquisition	How acquired? (Whether by purchase, lease, Mortgage, inheritance, gift or otherwise. Name, address, connection with Govt servant & other details of person from whom acquired etc. be given)	Value of property
1.	House	F-4, Alfa-II Greater Noida	100 Sq.mtr	Residential	Ownership	Own name	July, 1992	Land purchased from Greater Noida Authority & house constructed/completed in 2002	5.85 (Rs/lakhs) approx
2.	House	F-3, Alfa-II Greater Noida	-do-	-do-	-do-	Wife's name	April, 2002	Through Will of her father	5.80
3.	Flat	F-1/6C, Hari Nagar, New Delhi.	Hand hand flat	-do-	-do-	Own name jointly with wife	February 1995	Purchased from Ms Vibha & Mr D.B.Khandelwal	4.70
4.	Residential Plot	1-86, Sagarpur(W) New Delhi.	80+13.33 Sq Yds	-do-	-do-	Own name 80 Sq Yds & 40 Sq Yds jointly with my two brothers	May, 1997	Through Will of my father	1.30

NOTE: (i) Property at Sl.No.4 sold off during 2010-11 and proceeds thereof utilised to part finance the purchase of another property. The intimation dated 30.11.2010 about this is pending in Ministry for being taken on record.
(ii) Present market value of above property not ascertained.

N.K.Bhola

(N.K.BHOLA)
Additional Director (CL), SFIO